

**BEFORE THE NATIONAL GREEN
TRIBUNAL SOUTHERN BENCH, CHENNAI
Original Application No. 14 of 2021.**

In the matter of:

In Re: **“Water Pollution: will Vizag be another Eluru”.**

INDEX

| S. No. | Particulars | Page Nos. |
|--------|---|-----------|
| 1. | Report submitted by Andhra Pradesh Pollution Control Board in O.A No 14 of 2021 as Suo-motu based on E - magazine, BBC, 21 st December 2020 on “Water Pollution: will Vizag be another Eluru”. | 1-3 |



JOINT CHIEF ENVIRONMENTAL ENGINEER,
AP POLLUTION CONTROL BOARD,
ZONAL OFFICE,
VISAKHAPATNAM

Date-25-10-2021

**Report submitted by Andhra Pradesh Pollution
Control Board in O.A No 14 of 2021 as Suo-motu based on
E - magazine, BBC, 21st December 2020 on “Water
Pollution: will Vizag be another Eluru”.**

1. The above application O.A No 14 of 2021 was suo-motu registered by the Hon'ble Tribunal on the basis of reports published in E - magazine, BBC, 21st December 2020 on “*Water Pollution: will Vizag be another Eluru*” on the allegations that water pollution in Meghadrigedda is causing concern to the people of Visakhapatnam, water supplied by GVMC is contaminated in many places.
2. It is submitted that the main sources of water for the people of Visakhapatnam are from Meghadrigedda Reservoir, Mudasarlova Reservoir, Raiwada Reservoir, Tatipudi reservoir and Gambhiramedda reservoir.
3. The matter was heard on 26.04.2021 and the Hon'ble Tribunal had considered the report filed by AP Pollution Control Board dated 19.02.2021.
4. The matter was again heard on 07.06.2021 and issued certain directions which include direction to APPCB and GVMC to file fresh reports for further hearing on 28.07.2021. This respondent filed report on 22.07.2021.
5. The Hon'ble NGT heard the matter last on 28.07.2021 and observed the following:

“It is mentioned in the report that the water quality in the reservoir though consist of Faecal Coliform, it is fit for drinking after disinfection. The BOD is observed in the inlet drains of Meghadrigedda and Mudasarlova which may be due to sewage contamination and the sediment quality in all the reservoirs are

below the United States Environment Protection Agency (USEPA) sediment standards and Threshold Effect concentration (below which adverse effects are not expected to occur). It is not known whether samples have been collected from the same locations reported in the study on the basis of which it is alleged that the reservoirs are polluted. However, there is nothing mentioned about the reason for cause of health issue projected in the newspaper report. They have only submitted that a Joint Committee was appointed under the leadership of the Chief Secretary and the Government will take further action on the basis of the Report”.

6. In this regard, the following is submitted:

6.1. Details regarding sample location.

It was alleged that the fresh water reservoirs of GVMC are polluted in the suo-motu application. Hence samples were collected at different locations to verify the quality. The sampling locations of Reservoirs mentioned in Suo-Motu application are as follows:

| Name of Reservoir | S. No | Location | Latitude | Longitude |
|-------------------|-------|---|-----------|-----------|
| Mudasarlova | 1 | Reservoir East side | 17.763642 | 83.298179 |
| | 2 | Reservoir North side | 17.766634 | 83.297271 |
| | 3 | Reservoir South side | 17.764277 | 83.293331 |
| | 4 | Inlet drain to reservoir (West side) | 17.767303 | 83.289037 |
| Gambheeram | 5 | Reservoir East side | 17.876153 | 83.351783 |
| | 6 | Reservoir South side | 17.874188 | 83.350104 |
| | 7 | Reservoir West side | 17.876494 | 83.344224 |
| | 8 | Inlet drain to reservoir (West side) | 17.884004 | 83.339439 |
| Tatipudi | 9 | Reservoir East side | 18.171900 | 83.196576 |
| | 10 | Reservoir South side | 18.171601 | 83.193890 |
| | 11 | Reservoir South west | 18.172447 | 83.191256 |
| | 12 | Inlet drain to reservoir at Kasipatnam village. | 18.216406 | 83.122610 |
| Raiwada | 13 | Reservoir South east | 18.008335 | 82.984576 |
| | 14 | Reservoir South side | 18.011479 | 82.977588 |
| | 15 | Reservoir South west | 18.007139 | 82.965317 |
| | 16 | Inlet drain to reservoir at Tamarabba village | 18.052091 | 83.013582 |
| | 17 | Inlet drain to reservoir at Jeenapadu village | 18.041737 | 82.949168 |

| | | | | |
|---------------|----|---|-----------|-----------|
| Meghadrigedda | 18 | Reservoir Southeast side (ME-1) | 17.759258 | 83.194832 |
| | 19 | Reservoir Southside (ME-2) | 17.757295 | 83.184875 |
| | 20 | Reservoir Southwest side (ME-3) | 17.758453 | 83.182142 |
| | 21 | Reservoir Northeast side (ME-4) | 17.783102 | 83.189959 |
| | 22 | Reservoir inlet drain1 near under bridge (Vepagunta to Sabbavaram road) | 17.797573 | 83.190761 |
| | 23 | Reservoir inlet drains 2, Pinagadi Village. | 17.798367 | 83.167217 |
| | 24 | Reservoir inlet drain 3, Chintalagatla village. | 17.786677 | 83.160332 |

6.2. Reason for cause of health issue projected in the news paper report:

In the report of the Multi-Disciplinary Committee on the sudden convulsions of un-known origin in Eluru, it was stated the following regarding cause of health issue in Eluru. *“Thus, on the whole, it can be inferred that there is general unanimity amongst all that there was no bacterial / viral cause of the episode. Overall the water and air samples tested subsequently have been found to be within prescribed norms and there might have been a one-time presence of organo-chloride which could have triggered the episode”.*

6.3. Status of W.P. (PIL) No.248 of 2020:

The Writ Petition of W.P (PIL) No. 248 of 2020 still pending before the Hon’ble High Court of Andhra Pradesh. It is submitted that there are no directions to A.P. Pollution Control Board from the Hon’ble High Court of Andhra Pradesh till date in the matter.

The above report is placed before the Hon’ble Tribunal for its kind consideration to pass appropriate directions.



**JOINT CHIEF ENVIRONMENTAL ENGINEER,
AP POLLUTION CONTROL BOARD,
ZONAL OFFICE,
VISAKHAPATNAM
Date-25-10-2021**